

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.358/89

Date of Order: 2.6.1992

BETWEEN :

S.Krishnam Raju

.. Applicant

A N D

1. The Garrison Engineer (Project)
Electrical/Mechanical, M.E.S.
Dry Dock Yard, Visakhapatnam.
2. The Commander Works Engineer,
M.E.S. Naval Base, Visakhapatnam.
3. The Chief Engineer, M.E.S.
Visakhapatnam.
4. The Chief Engineer, M.E.S.
Southern Command, Pune-1.
5. The Engineer-in-Chief,
M.E.S. New Delhi. .. Respondents.

Counsel for the Applicant

.. Mr.P.B.Vijay Kumar, Not present.

Counsel for the Respondents

.. Mr.N.V.Ramana, ~~Att. Cse~~

CORAM:

HON'BLE SHRI A.B.GORTHI, MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

(Order of the Division Bench delivered by
Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.)).

T - C, R

..2

P.J

None present for the applicant. No representative on behalf of the applicant. Mr. V. Rajeswara Rao for Mr. N. V. Ramana, Standing Counsel for the respondents is present and is heard.

2. This is an application filed under section 19 of the Administrative Tribunals Act to direct the respondents to declare the result of the Trade Test conducted of Charge Electrician during November, 1984 at Pune and communicate the same to the applicant.

3. The applicant is working in M.E.S. at Visakhapatnam. According to the applicant the said Trade test was conducted in November, 1984. As the result of the applicant is withheld pending clarification from the Headquarters, the present OA is filed for the relief indicated above. Counter is filed by the respondents stating that the applicant's result has now been declared and communicated vide proceedings No. 1318/619/EID, dated 26-7-1989. It is further pleaded in the counter that the applicant had failed in the said Trade test.

4. In view of the counter filed by the respondents stating that the applicant has failed in the said Trade test and the result of the said Trade test is also communicated to the applicant nothing survives for adjudication in this OA. Hence this OA becomes infructuous and is dismissed as infructuous with no order as to costs.

Jayas
(A.B. GORTHI)
Member (Admn.)

T. Chandrasekhar Reddy
(T. CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 2nd June, 1992

(Dictated in the Open Court)

sd

Deputy Registrar (J)

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR. A. B. GOKHLE - M(A)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 2-6-1992.

ORDER / JUDGMENT

R.A./C.R./M.A. NO.

O.A. NO. 358/89 ✓

T.A. NO.

(W.P. NO.)

Admitted and interim directions
issued

Disposed of with directions

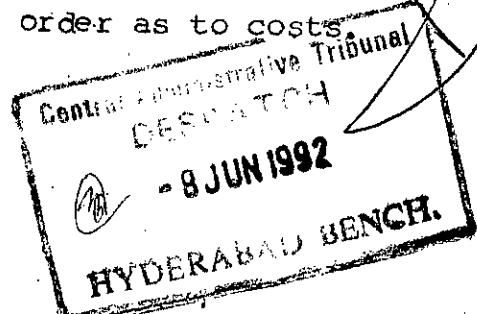
Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs



pvm.